

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.12 - IA/41(AHM)2024
in

CP(CAA)/43(AHM)2023 in CA(CAA)/46(AHM)2022

Proceedings under Section 230-232 of
Co. Act, 2013

IN THE MATTER OF:

Manish Packaging Pvt Ltd
(Demerged Co.)
Addon Filmtech Pvt Ltd
(Resulting Co.)

.....Applicant

.....Respondent

Order delivered on: 10/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Noopur Dalal, Adv.
For the Respondent :

ORDER

IA/41(AHM)2024

Heard Ld. Counsel for the applicant.

List for further consideration on 16.05.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)